

**FORM G****INVITATION FOR EXPRESSION OF INTEREST****INVITATION FOR EXPRESSION OF INTEREST FOR “PASHCHATYA ENTERTAINMENT PRIVATE LIMITED” OPERATING IN ENTERTAINMENT AND PARKING AT NEW DELHI AND CHANDIGARH**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

<b>RELEVANT PARTICULARS</b>		
1	Name of the corporate debtor along with PAN/CIN/LLP No.	<b>PASHCHATYA ENTERTAINMENT PRIVATE LIMITED</b> PAN: AADCP2932N CIN: U92199DL2002PTC117798
2	Address of the registered office	2533, PUNJABI BASTI, OLD SUBZI MANDI, NEW DELHI, Delhi, India - 110007
3	URL of website	Not Available
4	Details of Place where majority of fixed Assets are located	2533, PUNJABI BASTI, OLD SUBZI MANDI, NEW DELHI, Delhi, India - 110007
5	Installed capacity of main products/ services	Not Applicable
6	Quantity and value of main products/ services sold in last financial year	Sale in FY 2021-22: - Rs. 38,75,232.00 Sale in FY 2020-21: - Rs. 1,84,03,394.00
7	Number of employees/ workmen	NIL
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be obtained by sending an email to <a href="mailto:cirp.pashchatya@gmail.com">cirp.pashchatya@gmail.com</a>
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to <a href="mailto:cirp.pashchatya@gmail.com">cirp.pashchatya@gmail.com</a>
10	Last date for receipt of expression of interest	31-07-2024
11	Date of issue of provisional list of prospective resolution applicants	10-08-2024

12	Last date for submission of objections to provisional list	15-08-2024
13	Last date of issuance of final list of prospective resolution applicant	25-08-2024
14	Date of issue of Information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	30-08-2024
15	Last date of submission of resolution plans	29-09-2024
16	Process email id to submit EOI	<a href="mailto:cirp.pashchatya@gmail.com">cirp.pashchatya@gmail.com</a>



*Navneet Gupta*  
Resolution Professional

**Pashchatya Entertainment Private Limited**  
IBBI Reg. No. - IBBI/PA-001/IP-P00361/2017-18/10619  
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Communication Address: H. No. 1598, First Floor,  
Sector 22B, Chandigarh-160022  
AFA valid Upto: 06.12.2024  
Phone: - +91-98143-33213

**Date- 06-07-2024**

**Place: Chandigarh**